

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.153**

17/2016

**IN THE MATTER OF:**

Delhi Cold Storage Pvt Ltd

....APPLICANT

**SECTION**

U/s 391&394

**Order delivered on 01.07.2021**

**CORAM:**

**SHRI P.S.N. PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 16.09.2021.



**(Madhu Narula)**

**Court Officer**